

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI
(Application under Section 19 of National Green Tribunal Act, 2010)**

ORIGINAL APPLICATION NO. 7 of 2019 (SZ)

IN THE MATTER OF:

J NAGESHWARA RAO

...APPLICANT

VS

STATE OF ANDHRA PRADESH AND ORS

...RESPONDENTS

ADDITIONAL TYPED SET

S.NO.	PARTICULARS	PAGE NO.
1.	Copy of the turnover particulars of Respondent Nos. 10 and 32 for the last ten years in respect of the units presently operated under the name "Sai Raghavendra Stone Crushers".	196

THROUGH

G STANLY HEBZON SINGH

V ANANTHA KRISHNAN

COUNSEL FOR RESPONDENT

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**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From
N. Chandra Sekhar, M.Sc.,
District Mines & Geology Officer,
Guntur.

To
M/s.Sai Raghavendra Stone Crusher,
Prop: Sri S.Sadasiva Rao,
Perecherla Village,
Medikonduru Mandal,
Guntur District.

Lr.No. No.3935/Q/2013, Dated:17.10.2025

Sir,

Sub:- Mines & Minerals – Quarry lease for Road Metal, over an extent of 0.478 Hectares in Sy.No.155/A1, Plot No.13(P) of Chinapalalaluru Village, Guntur Rural Mandal, Guntur District – Quarry lease held by M/s.Sai Raghavendra Stone Crusher, Prop: Sri S.Sadasiva Rao - Requested for issue of dispatch & royalty particulars for the last 10 years – Information furnished - Reg.

Ref:- Request letter from M/s.Sai Raghavendra Stone Crusher, Prop: Sri S.Sadasiva Rao.

-:o0o:-

Adverting to the subject and references cited M/s.Sai Raghavendra Stone Crusher, Prop: Sri S.Sadasiva Rao requested this office to issue dispatch and Royalty particulars for the last 10 years so as to submit the same before the Hon'ble Supreme Court.

In this connection it is to inform that as per this office records the details are given below:

Sl. No	Year	Dispatch quantity in M.T of Road Metal	Royalty Paid in Rs.
1	2015-16	4,245	2,09,250
2	2016-17	2,547	1,69,800
3	2017-18	3,396	1,69,650
4	2018-19	Nil	23,916
5	2019-20	7,641	3,99,628
6	2020-21	8,490	5,08,420
7	2021-22	1,698	1,01,880
8	2022-23	15,993	9,67,331
9	2023-24	28,938	17,36,250
10	2024-25	6,200	3,72,000
Total		79,148	46,58,125

This information is furnished as per the request made by the lessee.

Yours faithfully,


 District Mines & Geology Officer,
 Guntur.

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of information.

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From
N. Chandra Sekhar, M.Sc.,
District Mines & Geology Officer,
Guntur.

To
M/s Sai Raghavendra Stone Crusher,
Prop: Sri S. Sadasiva Rao,
Perecherla Village,
Medikonduru Mandal,
Guntur District.

Lr.No. No.3613/Q/2019, Dated:17.10.2025

Sir,

Sub: Mines & Minerals - Quarry lease for Road Metal, over an extent of 0.445 Hectares in Sy.No.155/A1, Plot No.13(P) of Chinapalalaluru Village, Guntur Rural Mandal, Guntur District - Quarry lease held by M/s.Sai Raghavendra Stone Crusher, Prop: Sri S. Sadasiva Rao - Requested for issue of dispatch & royalty particulars - Information furnished - Reg.

Ref: Request letter from M/s.Sai Raghavendra Stone Crusher, Prop: Sri S.Sadasiva Rao.

-:o0o:-

Adverting to the subject and references cited M/s Sai Raghavendra Stone Crusher, Prop: Sri S. Sadasiva Rao requested this office to issue dispatch and Royalty particulars for the last 10 years so as to submit the same before the Hon'ble Supreme Court.

In this connection it is to inform that as per this office records the details of Production and dispatch particulars are given below:

Sl. No	Year	Dispatch quantity in M.T of Road Metal	Royalty in Rs.
1	2015-16	3,396	1,09,540
2	2016-17	1,698	96,550
3	2017-18	3,396	84,650
4	2018-19	0	22,311
5	2019-20	3,396	2,05,803
6	2020-21	6,792	3,05,640
7	2021-22	3,396	1,52,820
8	2022-23	4000	2,32,769
9	2023-24	4000	3,00,932
10	2024-25	0	0
Total		30,074	15,11,015

This information is furnished as per the request made by the lessee.

Yours faithfully,


District Mines & Geology Officer,
Guntur.

Copy submitted to the Director of Mines and Geology, Ibrahimpatnam for favour of information.

**GOVERNMENT OF ANDHRAPRADESH
DEPARTMENT OF MINES AND GEOLOGY
PROCEEDINGS OF THE ASST. DIRECTOR OF MINES & GEOLOGY; GUNTUR
(Present: Sri V.Ravichand, M.Sc., Asst.Director)**

Procs.No: 3613/Q/2019

Dated: 24-04-2020.

Sub :- Mines & Quarries - Transfer of Quarry Lease for Road Metal, over an extent of 1.10 Acres / 0.445 Hectares in Sy.No. 155/A1, Plot No.13(P), Chinapalalalur Village, Guntur Rural Mandal, Guntur District - Held by M/s.Balaji Stone Crusher - Transferred in favour of M/s.Sai Raghavendra Stone Crusher, Prop. Sri S.Sadasiva Rao - Transfer deed executed - Work Order - Issued - Reg

Ref :-

1. Procs.No: 834/Q1/2020, dated 17.04.2020 of the Deputy Director of Mines and Geology, Guntur.
2. Letter dated 23.04.2020 of Sri S.Sadasiva Rao, Prop. of M/s.Sai Raghavendra Stone Crusher, Perecherla.

-:oOo:-

ORDER :

In the reference 1st cited, the Deputy Director of Mines & Geology, Guntur has granted transfer of quarry lease held by M/s.Balaji Stone Crusher for Road Metal, over an extent of 1.10 Acres / 0.445 Hectares in Sy.No. 155/A1, Plot No.13(P), Chinapalalalur Village, Guntur Rural Mandal, Guntur District for the unexpired period of the lease i.e., upto 01.06.2032 in favour of M/s.Sai Raghavendra Stone Crusher, Prop. Sri S.Sadasiva Rao, Perecherla.

The grantee M/s.Sai Raghavendra Stone Crusher, Prop. Sri S.Sadasiva Rao, Perecherla vide reference 2nd cited has furnished the required documents for execution of lease deed. The grantee has attended this office along with required documents for execution within stipulated period under Rule 31(ix) of APMMC Rules, 1966 the Lease Deed in Form - 'G' and the lease deed is hereby executed on 24.04.2020. Hence the Lease period commenced from 24.04.2020 and will be in force up to 01.06.2032.

In the light of the circumstances stated above, M/s.Sai Raghavendra Stone Crusher, Prop. Sri S.Sadasiva Rao, Perecherla is hereby permitted to conduct the quarrying operations in the subject quarry with effect from 24.04.2020 to 01.06.2032 subject to the satisfaction of Terms, Covenants & conditions laid in Form - 'G' & Rule 3 of APMMC Rules 1966.

V. Ravichand
Asst. Director of Mines & Geology,
Guntur

To
M/s.Sai Raghavendra Stone Crusher,
Prop. Sri S.Sadasiva Rao,
S/o. Seetha Ramaiah,
Perecherla Village, Medikondur Mandal,
Guntur District.

Copy

Submitted to the Director of Mines & Geology, Ibrahimpatnam for favor of information.
Submitted to the Regional Vigilance & Enforcement Officer, Guntur for favor of information.
Submitted to the Deputy Director of Mines & Geology, Guntur for favor of information.
Submitted to the Deputy Director of Mines Safety, Nellore favor of information.
To the Environmental Engineer, APPCB, Guntur for information
To the Asst. Director of Mines & Geology, RVS, Ongole for information.
To the Labour Enforcement Officer, Vijayawada for information.
To the Tahsildar, Guntur Mandal, Guntur District for information.
To M/s.Balaji Stone Crusher, Prop. Sri V.Rajendra Prasad for information

GOVERNMENT OF ANDHRAPRADESH
DEPARTMENT OF MINES AND GEOLOGY
PROCEEDINGS OF THE ASST. DIRECTOR OF MINES & GEOLOGY; GUNTUR
(Present: Sri V.Ravichand, M.Sc., Asst. Director)

Procs.No: 3614/Q/2019

Dated: 24.04.2020.

Sub :- Mines & Quarries – Transfer of Quarry Lease for Road Metal, over an extent of 1.18 Acres / 0.478 Hectares in Sy.No. 155/A1, Plot No.13(P), Chinapalakalur Village, Guntur Rural Mandal, Guntur District – Held by Sri V.Peddanna - Transferred in favour of M/s.Sai Raghavendra Stone Crusher, Prop. Sri S.Sadasiva Rao - Transfer deed executed – Work Order – Issued - Reg

Ref :- 1. Procs.No: 835/Q1/2020, dated 17.04.2020 of the Deputy Director of Mines and Geology, Guntur.
2. Letter dated 23.04.2020 of Sri S.Sadasiva Rao, Prop. of M/s.Sai Raghavendra Stone Crusher, Perecherla.

-:o0o:-

ORDER :

In the reference 1st cited, the Deputy Director of Mines & Geology, Guntur has granted transfer of quarry lease held by Sri V.Peddanna for Road Metal, over an extent of 1.18 Acres / 0.478 Hectares in Sy.No. 155/A1, Plot No.13(P), Chinapalakalur Village, Guntur Rural Mandal, Guntur District for the unexpired period of the lease i.e., upto **08.06.2024** in favour of M/s.Sai Raghavendra Stone Crusher, Prop. Sri S.Sadasiva Rao, Perecherla.

The grantee M/s.Sai Raghavendra Stone Crusher, Prop. Sri S.Sadasiva Rao, Perecherla vide reference 2nd cited has furnished the required documents for execution of lease deed. The grantee has attended this office along with required documents for execution within stipulated period under Rule 31(ix) of APMMC Rules, 1966 the Lease Deed in Form – 'G' and the lease deed is hereby executed on **24.04.2020**. Hence the Lease period commenced from **24.04.2020** and will be in force up to **08.06.2024**.

In the light of the circumstances stated above, M/s.Sai Raghavendra Stone Crusher, Prop. Sri S.Sadasiva Rao, Perecherla is hereby permitted to conduct the quarrying operations in the subject quarry with effect from **24.04.2020** to **08.06.2024** subject to the satisfaction of terms, Covenants & condillions laid in Form – 'G' & Rule 3 of APMMC Rules 1966.

V. Ravichand

Asst. Director of Mines & Geology,
Guntur

To
M/s.Sai Raghavendra Stone Crusher,
Prop. Sri S.Sadasiva Rao,
S/o. Seelha Ramaiah,
Perecherla Village, Medikondur Mandal,
Guntur District.

Copy

Submitted to the Director of Mines & Geology, Ibrahimpatnam for favor of information.
Submitted to the Regional Vigilance & Enforcement Officer, Guntur for favor of information.
Submitted to the Deputy Director of Mines & Geology, Guntur for favor of information.
Submitted to the Deputy Director of Mines Safety, Nellore favor of information.
To the Environmental Engineer, APPCB, Guntur for information
To the Asst. Director of Mines & Geology, RVS, Ongole for information.
To the Labour Enforcement Officer, Vijayawada for information.
To the Tahsildar, Guntur Mandal, Guntur District for information.
To Sri V.Peddanna for information

**BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ) BENCH,
AT CHENNAI.**

O.A No. 7 OF 2019

**ADDITIONAL TYPED SET
FILED BY RESPONDENT
DATED 02.06.2026**

M/s.

G STANLY HEBZON SINGH

V ANANTHA KRISHNAN

COUNSEL FOR RESPONDENT